

out of which about 850 are touring cinemas mainly in rural areas; copies of films are also made available to State Governments for exhibition through mobile vans.

'The Indian News Review', the weekly newsreel of the Films Division, also carries items of special importance to the Five Year Plan.

(3) A large number of Press releases on the Five Year Plan have been issued by the Press Information Bureau in six regional languages, Hindi, Urdu, Marathi, Gujarati, Tamil and Bengali; these include besides summaries of the Revised Plan and the Industrial programmes special articles on various aspects of the Plan and important development schemes. Extensive photographic coverage has also been arranged. Publicity has been given to the proceedings of the conferences held in the Planning Commission during the formative stages of the Plan so that the Commission could get the benefit of people's reactions on the subjects discussed.

(4) The first exhibition on the Five Year Plan was organised during January 1953.

(b) A People's Edition of the Five Year Plan and a pamphlet in Hindi have been issued by the Publications Division of the Ministry of Information and Broadcasting. The People's Edition is being translated into Hindi and other Indian languages.

(c) A pamphlet for schools is under preparation and will be released shortly in different Indian languages.

(d) A programme for making extensive use of audio-visual methods of publicity such as broadcasts, films, posters, charts, pictographs, broadsheets, display advertisements, folders, cinema and lantern slides, books and pamphlets in regional languages, photographs, exhibitions etc. has been drawn up to popularise the Plan. An exhibition of the Five Year Plan is being organised in connection with the Railway Centenary and this will be followed by two travelling Exhibitions which will visit various parts of the country during the summer.

COMMUNITY SETS FOR RAJASTHAN

351. Shri Karni Singhji: Will the Minister of Information and Broadcasting be pleased to state how many community sets have been allotted to Rajasthan for the benefit of agriculturists?

The Minister of Information and Broadcasting (Dr. Keskar): The provision of community listening sets is done by the State Governments concerned.

PRIME MINISTER'S NATIONAL RELIEF FUND

352. Shri L. J. Singh: Will the Prime Minister be pleased to state:

(a) the total amount of the Prime Minister's National Relief Fund so far received;

(b) the payments made from the Prime Minister's National Relief Fund from its inception in November 1947 to the 31st January 1953, for relief purposes;

(c) the nature of the relief for which payment was made and the number and the names of such reliefs to which payments were extended so far; and

(d) the amount given to each such relief?

The Prime Minister (Shri Jawaharlal Nehru): (a) Rs. 62,91,764/15/5.

(b) Rs. 60,96,149/3/4.

(c) and (d). Attention is invited to the answer given to Unstarred Question No. 360 in the House of the People on 8th July, 1952. A statement containing payments from the Prime Minister's National Relief Fund (General and Food Relief Accounts) from its inception in November 1947 to 31st January 1953 is placed on the Table of the House. [See Appendix IV, annexure No. 8.]

The Prime Minister's National Relief Fund is primarily used for relief of displaced persons, relief of distress caused by such calamities as earthquakes, floods, drought, etc. The normal practice is to place sums of money at the disposal of Governors and/or Chief Ministers of States, for affording relief at their discretion. Some amounts have been given as grants-in-aid to organisations engaged in relief work.

RETAIL PRICE OF SAMBHAR SALT

353. Shri G. D. Somani: Will the Minister of Production be pleased to lay on the Table of the House a comparative statement of retail rates of salt per seer in the States receiving salt supplies from Sambhar Lake now and before the 28th April, 1950?

The Minister of Production (Shri K. C. Reddy): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 9.]

SALT TRADE

354. Shri G. D. Somani: Will the Minister of Production be pleased to state the total quantity of salt both in maunds and in percentage handed through normal trade channels and through the agency of the district nominees in the year 1952?

The Minister of Production (Shri K. C. Reddy):

	Quantity in mds.	Percentage of the total
Salt handled through normal trade channels	2,43,00,000	55 per cent.
Salt handled through Dis- trict Nominees	2,82,00,000	45 per cent.
Total:	6.25,00,000	

M. P.S.' FLATS

355. Shri Dabhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of M.P.s' flats in North and South Avenues the construction whereof was completed after the Second Session of Parliament; and

(b) the number of M.P.s' flats in North and South Avenues the construction whereof would be completed before the next Session of Parliament?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):
(a) Eight.

(b) Sixty-four.

IMPORT AND EXPORT TRADE

356. Shri A. C. Guha: Will the Minister of Commerce and Industry be pleased to state:

(a) the total import and export trade of India in terms of tonnage;

(b) the percentage of these country-wise; and

(c) the percentage according to the Indian ports through which the trade was carried on?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Statistics regarding India's import and export trade are not available in terms of tonnage.

(b) and (c). Do not arise.

ZINC SMELTING PLANT

357. Dr. Ram Subhag Singh: (a) Will the Minister of Production be pleased to state whether Government propose to install a zinc smelting plant in the country?

(b) If so, where and when is that plant proposed to be installed?

The Minister of Production (Shri K. C. Reddy): (a) Government have no proposal at present to instal such a plant in the public sector. But the 502 P.S.D.

Government of India have, however set up a Committee to examine the question of establishing a zinc smelting industry in India.

(b) Does not arise.

INDIANS IN MALAYA

358. Dr. Ram Subhag Singh: (a) Will the Prime Minister be pleased to state the number of Indians in Malaya who were eligible for citizenship under the recent change in the Federation agreement?

(b) What is the number of Indians who actually acquired citizenship?

The Prime Minister (Shri Jawaharlal Nehru): (a) It is difficult to give an estimate of the total number of Indians eligible for Malayan citizenship.

(b) Till the 31st December last year, nearly 200,000 Indians had acquired Malayan citizenship.

TEXTILES (EXPORT)

359. Shri K. C. Sodhia: (a) Will the Minister of Commerce and Industry be pleased to state the total export quota of textiles allotted for the current year?

(b) What was the total export of textiles from the 1st April 1952 to the 31st January, 1953?

(c) What reduction of export duty on textiles was recently made and from what date?

(d) What are the export figures of textiles for December 1952 and January, 1953?

(e) What is the export quota allotted for next year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Exports are licensed freely at present.

(b) 559.85 million yards of cotton piecegoods.

(c) Export duty has been reduced from 25 per cent. to 10 per cent *ad valorem* on coarse and medium cloth with effect from the 4th January, 1953. There is no export duty on fine and superfine cloth.

(d) 50.8 and 43.4 million yards respectively.

(e) Exports are being freely licensed at present.

SPINNING AND WEAVING MILLS

360. Shri Nanadas: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of cotton spinning mills and cotton spinning and weaving mills in the country;